

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 4257
ANSWERED ON 26/03/2025

PM-SGMBY IN NORTH EASTERN STATES

4257. DR. ANGOMCHA BIMOL AKOIJAM

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Pradhan Mantri-Surya Ghar Muft Bijli Yojana (PM-SGMBY) has been implemented in the North Eastern States;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) the number of applications received from residents of the North Eastern States under the Yojana and the amount of subsidies provided thereunder, year-wise, State-wise and district-wise for Manipur; and
- (d) the number of rooftop solar installations in the State of Manipur, district-wise?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER

(SHRI SHRIPAD YESSO NAIK)

(a) to (d) The Ministry of New and Renewable Energy is implementing PM Surya Ghar: Muft Bijli Yojana (PMSG: MBY) across the country including the North Eastern states since February 2024. The scheme targets to achieve rooftop solar installations in one crore households in the residential sector by FY 2026-27 with an outlay of Rs 75,021 crore.

For individual households, the Central Financial Assistance (CFA) available under PMSG: MBY is Rs. 30,000/- per kWp for the first 2 kWp and Rs. 18,000/- per kWp for the additional one kWp. The subsidy is capped at 3 kWp rooftop solar plant capacity for individual household. For Group Housing Societies/ Residential Welfare Associations (GHS/RWA) the CFA is Rs. 18,000/- per kWp with rooftop solar plant capacity limit of 500 kWp.

In case of special category states/UTs including Uttarakhand, Himachal Pradesh, J&K, Ladakh, States in the North East Region, UTs of A&N and Lakshadweep, the CFA is 10% higher.

As on 19.03.2025, a total of 3.12 lakh applications has been received from the North Eastern states on the National Portal of the scheme. Further, a total of 10,689 households have been benefitted under the scheme by installation of rooftop solar plants and a total amount of Rs 55.51 crore has been disbursed as CFA to the North Eastern states under the scheme. The detail of North Eastern states is given in **Annexure I**. The district wise detail for the state of Manipur is given in **Annexure II**.

Annexure I referred to in reply to part (a) to (d) of Lok Sabha Unstarred Question No. 4257 to be answered on 26/03/2025 regarding “PM-SGMBY in North Eastern States”

North Eastern states wise details of implementation of PMSG: MBY (As on 19.03.2025)

S. No.	State	Application (Nos)	Households Benefitted (Nos)	CFA Released (Nos)	CFA Released (in Cr.)
1	Arunachal Pradesh	94	-	-	-
2	Assam	3,04,859	10,142	6,262	52.448
3	Manipur	772	220	154	1.313
4	Meghalaya	2,050	18	16	0.083
5	Mizoram	666	129	88	0.726
6	Nagaland	245	8	6	0.046
7	Sikkim	58	4	2	0.017
8	Tripura	3,533	168	106	0.886
	Total	3,12,277	10,689	6,634	55.519

Annexure II referred to in reply to part (a) to (d) of Lok Sabha Unstarred Question No. 4257 to be answered on 26/03/2025 regarding “PM-SGMBY in North Eastern States”

District wise details of implementation of PMSG: MBY in the state of Manipur (As on 19.03.2025)

S. No.	District	Application (Nos)	Household Benefitted (Nos)	CFA Released (Nos)	CFA Released (in Lakh)
1	Bishnupur	34	1	1	0.86
2	Chandel	1	0	0	0.00
3	Churachandpur	33	0	0	0.00
4	Imphal East	210	78	55	46.87
5	Imphal West	341	132	94	80.09
6	Jiribam	7	0	0	0.00
7	Kakching	36	5	0	0.00
8	Kamjong	7	0	0	0.00
9	Kangpokpi	12	0	0	0.00
10	Noney	13	0	0	0.00
11	Senapati	4	0	0	0.00
12	Tamenglong	3	0	0	0.00
13	Tengnoupal	1	0	0	0.00
14	Thoubal	59	4	4	3.43
15	Ukhrul	11	0	0	0.00
	Total	772	220	154	131.25